

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 782 of 2019**

Mahendra Prasad Sharma ... .. Appellant

Versus

The State of Jharkhand and others ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellant: Mr. Amit Kumar Das, Advocate  
For the Respondents: M/s. Prabhat Kumar, SC-II  
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**Oral Order**  
**07/Dated: 25.06.2020**

With consent of the parties, hearing of this matter has been done through video conferencing.

As prayed by Mr. Prabhat Kumar, learned SC-II, put up on 09.07.2020.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**